

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2726
ANSWERED ON:13.03.2013
EDUCATION AMONG MINORITY GIRLS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the primary and higher education rate of various categories during the last three years;
- (b) whether the Government is aware that the girls belonging to minority categories are lagging behind in getting education; and
- (c) if so, the steps being taken by the Government to address this problem?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): As per the annual publications "Statistics of School Education" , "Statistics of Higher and Technical Education" and the provisional report of the All India Survey on Higher Education-2010-11 of Ministry of Human Resource Development, the Gross Enrolment Ratios (GER) of the Scheduled Caste (SC), Scheduled Tribe (ST) and All Categories students enrolled in Classes I-V and higher education in the country during 2008-09 (Provisional), 2009-10(Provisional) and 2010-11(Provisional) are given below:-

Category	Classes I-V		Higher Education			
	2008-09 (P)	2008-09 (P)	2009-10 (P)	2009-10 (P)	2010-11 (P)	2010-11 (P)
SC	130.1	128.3	132.0	10.5	11.1	-
ST	140.8	138.6	137.0	9.2	10.3	-
All Categories	114.4	115.5	116.0	13.7	5.0	18.8

(b) & (c): Realizing the poor status of education of the Muslim minority category, the Government has been making consistent progress in meeting the goals of Universal Elementary Education through implementation of the Sarva Shiksha Abhiyan (SSA). The Right of Children to Free and Compulsory Education (RTE) Act 2009, which became operational with effect from 1st April, 2010, provides that every child in the 6 to 14 age-group shall have a right to free and compulsory education till the completion of elementary education. The SSA Framework of Implementation has been revised to correspond with the provisions of the RTE Act 2009 and the SSA is being implemented in accordance with the norms and standards of the RTE Act to enhance the enrolment and retention of children. The SSA facilitates context- specific interventions for students from the SC, the ST and the Minority community. The Kasturba Gandhi Balika Vidyalaya Scheme provides for setting up of residential upper primary schools for girls from the SC, ST, OBC and Minority communities. The Mid Day Meal Scheme is also being implemented with a view to enhance the enrolment and retention of children in school. Further, the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) which has been launched for universal access to secondary education, aims at removing gender and socio-economic disparities in access to education. Under the RMSA, there is a provision of upgradation of Kasturba Gandhi Balika Vidyalayas to secondary schools. The Ministry is also implementing the Scheme for Providing Quality Education in Madarasa (SPQEM) and Infrastructure Development in Minority Institutes (IDMI) exclusively for the benefit of the minorities. While implementing other Schemes, such as 374 model degree colleges, polytechnics, etc., special focus is given to the Minority Concentration Districts. Apart from the above, Pre-Matric and Post-Matric Scholarships, the Merit-cum-Means Scholarship Scheme and the Maulana Azad Fellowship Programme are also being implemented by the Ministry of Minority Affairs to address this issue..